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**Title: Protection of Human Rights (Amendment) Bill, 2022(Amendmen
of Section 2, etc.)**

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Sir, I beg t
move for leave to introduce a Bill further to amend the Protection of Huma
Rights Act, 1993.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend th
Protection of Human Rights Act, 1993.”

The motion was adopted.

SHRIMATI SUPRIYA SADANAND SULE : Sir, I introduce the Bill.
